

5693 Papers laid on the 17 DECEMBER 1958 Calling Attention to 5694  
Table Matters of Urgent  
Public Importance

cattle. These squads are catching on an average about 1,500 stray cattle per month;

(ii) The services of the Central Cattle Catching Party appointed at the instance of the Ministry of Food and Agriculture have also been placed at the disposal of the local bodies;

(iii) With a view to discouraging cattle owners from letting loose their cattle, the penalty for release for impounded cattle has been enhanced from Rs. 20 to Rs. 30 per cattle; and

(iv) Under the Delhi Milk Supply Scheme, it is proposed to rehouse as many of these cattle as possible. The details of the scheme are being worked out.

12 hrs.

**PAPERS LAID ON THE TABLE**

**AMENDMENT TO MOTOR VEHICLES RULES  
FOR MANIPUR**

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. B-TP/24/56/57-8 dated the 28th November, 1958 making certain amendment to the Motor Vehicles Rules for Manipur, 1951, published in the Manipur Gazette. [Placed in Library See No. LT-1131/58]

**AUDIT REPORT, DEFENCE SERVICES**

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): I beg to lay on the Table, under Article 151(1) of the Constitution a copy of the Audit Report, Defence Services, 1958 (including Report on the Appropriation Accounts of Defence Services and the Commercial Appendix thereto for the year 1958-59). [Placed in Library. See No LT-1132/58].

**REPLY TO MEMORANDUM ON DEMANDS  
FOR GRANTS (RAILWAYS)**

The Deputy Minister of Railways (Shri Shah Nawaz Khan): I beg to lay on the Table a copy of the statement containing reply to a memorandum received from a Member in connection with Demands for Grants (Railways) 1958-59. [Placed in Library. See No. LT-1133/58.]

12.02 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**THIRTY-THIRD REPORT**

Sardar Hukam Singh (Bhatinda): I beg to present the Thirty-third Report of the Committee on Private Members' Bills and Resolutions.

12.03 hrs.

**CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE**

**DEVELOPMENT OF AIRPORTS**

Mr Speaker: Shri Naushir Bharucha to call the attention of the Minister of Transport and Communications to the programme for the development of airports at Bombay, Calcutta and Delhi for reception of jet aircraft. I find the hon. Member is absent. Usually, when hon. Members are absent, such statements are laid on the Table for the information of the House as a whole.

The Deputy Minister of Civil Aviation (Shri Mohinddin): I beg to lay the statement on the Table of the House.

**Statement**

Government are taking adequate action for the development of the three international airports at Bombay, Delhi and Calcutta to make them fit for jet transport operations.